

(b) if so, the details thereof and if not, the reasons therefor, and

(c) the steps Government propose to take to streamline the entire grievances redressal procedure?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) and (b) DESU has set up Special Grievance Committees at all the 6 Circle Offices and 24 District Offices for redressal of complaints of the consumers. As the Zonal Offices are the lowest functional Offices which also function as local complaint centres, it is not considered necessary to set up Grievance Cells at the Zonal level

(c) DESU does not propose to change the existing system as the same is working satisfactorily

[*Translation*]

Conversion of Katihar-Mansi Railway Line (Bihar)

5060 SHRI RAMENDRA KUMAR YADAV RAVI Will the Minister of RAILWAYS be pleased to state

(a) whether Madhepura, Saharsa and Purnea district of Bihar are lacking in rail services and there is no direct railway link from Patna or Delhi to these places

(b) if so whether Government propose to convert the metregauge line from Katihar to Mansi via Purnea Madhepura and Saharsa into broad gauge line linking with Patna and Delhi, and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) (a) Saharsa,

Dauram Madhepura and Purnea in Bihar are connected by MG line. The nearest BG stations are Mansi and Katihar which are connected with Patna and Delhi by BG train services

(b) and (c) After conversion of Barauni-Katihar MG line to BG, Mansi-Saharsa-Purnea-Katihar MG line is vital link with the MG system in North Eastern Region. Its conversion to BG would disrupt this link. There is, therefore, no proposal for its conversion

[*English*]

Promotion of Small Scale Industries in Kerala

5061 PROF SAVITHRI LAKSHMANAN Will the Minister of INDUSTRY be pleased to state

(a) whether Government have introduced a scheme of growth centres in the country

(b) if so, whether it is an alternate arrangement for the central investment subsidy scheme given to the industrial centres earlier and

(c) if so, the steps taken by Government for organising and keeping up the small scale industries in Kerala where the large and medium industries are limited?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) to (c) A growth centre scheme was announced in June 1988 for promoting industrialisation of backward areas. The Finance Minister during his Budget speech in March, 1990 has also announced that Government propose to reintroduce the Central Investment Subsidy Scheme for small units in rural areas and backward regions

A number of measures have been taken